

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.705

TO BE ANSWERED ON THE 1st MARCH, 2016/PHALGUNA 11,1937 (SAKA)

FINGERPRINTS OF CRIMINALS

705. SHRI S. SELVAKUMARA CHINNAYAN:
SHRI P.R. SUNDARAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government and the National Crime Records Bureau has decided to develop a comprehensive online database of fingerprints of criminals of all States which will be helpful in investigating inter-State crimes in the country;

(b) if so, the details thereof; and

(c) the time by which the process is likely to be completed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): Central Finger Print Bureau (CFPB) under National Crime Records Bureau (NCRB) has been maintaining a National database of more the 10 lakh ten-digit finger print records of specified categories of criminals. The Government has in-principle agreed to the proposal of National Crime Records Bureau (NCRB) for taking finger print data in the cloud of National Informatics Center (NIC) and the procurement of upgraded application software for Automated Finger Print Identification System (AFIS).
